

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).22265/2007

(From the judgement and order dated 17/09/2007 in CMWP No.44387/2007 of
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

BAL GOPAL MAHESHWARI & ORS.

Petitioner(s)

VERSUS

SANJEEV KUMAR GUPTA

Respondent(s)

(With appln(s) for substituted service and exemption from filing O.T. and
stay and early hearing and with prayer for interim relief and office
report)
(For Final Disposal)

Date: 01/07/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD
HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

For Petitioner(s) Mr. Anis Ahmed Khan,Adv.

For Respondent(s) Ms. Pinky Anand, Sr. Adv.
Mr. Rakesh Mittal, Adv.
Mr. P. Bagchi, Adv.
Mr. D.N. Goburdhan,Adv.

UPON hearing counsel the Court made the following
O R D E R

List on a non-miscellaneous day.

| (S.K. Rakheja)
| Court Master

| |(Indu Satija)
| | Court Master

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